## Annexure – 3

## Name of the corporate debtor: Merushikhar Realty LLP; Date of commencement of CIRP: 30<sup>th</sup> May 2022; List of creditors as on: 25<sup>th</sup> July 2022

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of cre- ditor		Details of claim admitted claim receive d							Amount Amount of contingent mutua		of claim of	Amount of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	Natu reof clai m	Amoun t covered by secur -ity interest	covered	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
1	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	